

[Print](#)**Defective Case Register from 2024-12-16 to 2024-12-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/37702/2024	SAMVIT MOHANTY	2024-12-16	Rejection order not signed and sealed by the Learned Court.
2	D-BLAPL/37723/2024	DEBASHIS ROUSTRAY	2024-12-16	Lower pending court in cause title not correct as per rejection order.
3	D-WP(C)/51986/2024	JYOTI RANJAN DEO	2024-12-16	Synopsis in index not correctly page marked
4	D-OTAPL/52101/2024	TUSHAR KANTI SATAPATHY, SR.S.C. GST	2024-12-16	Page No. 17 not filed. Good ground certificate not furnished.
5	D-CRLMC/37733/2024	TUSAR KUMAR MISHRA	2024-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Court fee Rs. 2/- to be paid.
6	D-CRLMC/37797/2024	BINI MISHRA	2024-12-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Subject code not correctly furnished in index page. 2. Age of the petitioner in cause title not tally with affidavit and paragraph numbers not furnished in declaration. 3. PS case number not correctly furnished in para no.2 and GR case not correctly furnished in date chart.
7	D-CRLA/37739/2024	BHABANI SHANKAR DASPARIDA	2024-12-16	Occupation of deponent not furnished in affidavit .
8	D-WP(C)/52249/2024	SUBHANKAR ROUT	2024-12-16	Receipt Showing Serv.copy To cg not Filed.
9	D-WP(C)/52032/2024	SOUBHAGYA SWAIN	2024-12-16	Page 28 to 31 not neat.
10	D-WP(C)/52039/2024	SURESH KUMAR PANDA	2024-12-16	Date of representation mentioned under annex.5 at page 8 not tally to annex.5 as annexed.
11	D-WP(C)/52090/2024	SAMBEET PATTANAYAK	2024-12-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
12	D-CRLMC/37659/2024	TIRTH KUMAR SAHU	2024-12-16	1. Synopsis and date chart not mentioned in Index page
13	D-CRLMC/37745/2024	PRANAYA KUMAR MAHARAJ	2024-12-16	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

14	D-CRLMC/37758/2024	KABIR KUMAR JENA	2024-12-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. This case related to sexual offence the name of victim- informant and address deleted from the petition as per standing order no. 3 /2024 and put up for SR thereafter.
15	D-CRLREV/37748/2024	TUKUNA KUMAR MISHRA	2024-12-16	1. Code Indicated but not correct 2 . Occupation of deponent not furnished in affidavit part . 3 . In being aggrieved portion, year of crl .appeal furnished isnot correct
16	D-RVWPET/52062/2024	ADV.	2024-12-16	Appellate Court /Revisional Order Judgement C.Copy not filed.xerox copy of order dt28.8.2024 filed vide annexure -1 2. put up for SR after c.copy of order filed
17	D-WP(C)/52128/2024	SUBHANKAR ROUT	2024-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs left blank in the declaration part of the affidavit both in writ petition and I.A. petition.
18	D-WP(C)/52092/2024	BISWABIHARI MOHANTY	2024-12-16	Date of annex.8 and 13 mentioned in the index and petition not tally to annex.8 and 13 .
19	D-WP(C)/52100/2024	GOPINATH MISHRA	2024-12-16	Date of order not correctly furnished in the I.A. petition no16964/2024
20	D-CONTC/52229/2024	ADV.	2024-12-16	CONTC PETITION NOT PAGE MARKED. PUT FOR S.R AFTER PAGING THE SAME
21	D-WP(C)/52075/2024	ANANTA NARAYAN PATTANAYAK	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 66 not neat.
22	D-WP(C)/52071/2024	SUBHASIS MOHAPATRA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.NEAT COPY OF PAGE 12. TO 15 TO BE FILE D 2.COPY OF ANNEXURE-3 NOT FILED
23	D-RSA/51408/2024	SIDHARTHA MISHRA	2024-12-16	As per index no decree filed under annexure -2 . 2 .In appellate decree valuation of suit left blank buty in appeal memo valuation furnished Rs .13 ,47 ,250 / .
24	D-ABLAPL/37732/2024	SRIKANTA MAHUNTA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 12_13_14 not neat.
25	D-BLAPL/37766/2024	BAISHNAB CHARAN PATRA	2024-12-16	AS per standing order no-3 dated 9.7.24 the name of the victim shall mentioned the

				petition,then S.R will be made.
26	D-BLAPL/37720/2024	SEVATI SOREN	2024-12-16	14-NOT PROPERLY INDEXED. Page marking not correct in index.
27	D-ABLAPL/37795/2024	PRASANTA KUMAR ROUTRAY	2024-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
28	D-BLAPL/37741/2024	SATYA RANJAN MULIA	2024-12-16	14-NOT PROPERLY INDEXED. Page marking not correct in index.
29	D-ABLAPL/37721/2024	KULDEEP NARAYANA PANDA	2024-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/37753/2024	JNYANANANDA PANDA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.6_7_10 not partially legible.
31	D-CRLMC/37708/2024	SUSANTA SEKHAR PARIDA	2024-12-16	1. Certified copy of annex-5 not filed.
32	D-WP(C)/52139/2024	SAMAPIKA MISHRA	2024-12-16	Age of petitioner No.6 not furnished
33	D-ABLAPL/37756/2024	MAHIMANANDA SWAIN	2024-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Heading of Affidavit not reflected,sl.no.2 not tally with cause title and authorization to swear affidavit on behalf of another petitioner not reflected.
34	D-CRLMC/37542/2024	PRASANNA KUMAR PARHI	2024-12-16	1.without paginated page filed between page no. 60 and page no.61.
35	D-CRLMC/37624/2024	SOURAV KUMAR PALAI	2024-12-16	1. This case related to sexual offence the name of victim and details deleted from petition as per the standing order 3/2024 and put up for SR thereafter.
36	D-ARBP/52169/2024	JYOTI RANJAN DEO	2024-12-16	Pages 27 to 42 are not legible.
37	D-WP(C)/51793/2024	MANAS RANJAN KHATUA	2024-12-16	1.Synopsis and date charts are not alphabetically paginated.2. Opp.party No.2 is not properly described.
38	D-BLAPL/37457/2024	SANJEEV UDGATA	2024-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
39	D-CRLMC/37610/2024	NIRANJAN LENKA	2024-12-16	1. ICC case number not correctly furnished in prayer of the petition and 1st line of page no.4
40	D-BLAPL/37705/2024	JYOTIRMAYA SAHOO	2024-12-16	G.R.Case no not correctly furnished in Cause Title,Petition and Prayer.
41	D-WP(C)/52015/2024	TUSHAR KANTA NAYAK	2024-12-16	Page No.15 is not properly arranged.
42	D-WP(C)/52019/2024	RAMA CHANDRA JENA	2024-12-16	1.Date mentioned in Annexures-1 and 2 and averment of writ petition does not tally with book marks index and index of writ petition.2.date of DPC as described under

				Annexure-2 in prayer portion of writ petition appears to be wrong
43	D-BLAPL/37698/2024	SAPAN KUMAR LENKA	2024-12-16	.Petition not correctly addressed to Honorable Court
44	D-ABLAPL/37837/2024	NIRANJAN LENKA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.BLAPL NO.12258/2010 disp.of 28-7-2010 in ref.certificate not tally with FIR details. 2.G.R. case in prayer portion not tally with cause title.3.Last portion of page nos.17-18-19-21- 22 are not neatly legible
45	D-RVWPET/52074/2024	SWAPNA KUMAR OJHA	2024-12-16	Put up for S.R. after filing of C.Copy of impugned order.
46	D-WP(C)/52141/2024	ASHOK DAS	2024-12-16	30-OTHER DEFECT (IF ANY) 1.Name and address of the petitioner not furnished in vakaltnama. 2.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.
47	D-CRLMC/37725/2024	TIRTH KUMAR SAHU	2024-12-16	1. Synopsis and date chart not mentioned in Index page.
48	D-CRLMA/37675/2024	ASHIS KUMAR MISHRA	2024-12-16	This may be Registerabd as CRLMC
49	D-BLAPL/37701/2024	ANAND JENA	2024-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
50	D-CRLREV/37763/2024	PARTHA SARATHI DAS	2024-12-16	1.Receipt showing copy on A.G. Served on A G but not served on S .C (Vigilance) . 2. Certificate of non filing of revision before concerned sessions judge not furnished .
51	D-WP(C)/52023/2024	RATIKANTA MOHAPATRA	2024-12-16	1.Sidhartha Das,Advocate has signed the Vakaltnama as SD.2.The date of execution of Vakaltnama not furnished.3.Deficit court fee of Rs.6/ to be paid on cause title of writ petition.
52	D-BLAPL/37747/2024	ASHUTOS DASH	2024-12-16	Age of the petitioner not tally with rejection order.
53	D-BLAPL/37749/2024	AMITAV TRIPATHY	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.10-21-23-24-40 and 41 are not partially legible.
54	D-WP(C)/52131/2024	ANNAPURNA NAYAK	2024-12-16	Paragraphs no not correctly furnished in the declaration part of the affidavit.
55	D-WP(C)/52031/2024	JYOTIRMAY GUPTA	2024-12-16	Date of execution of vakaltnama not furnished
56	D-CRLREV/37821/2024	LAXMIDHAR DASH	2024-12-16	This may be registered as RPFAM
57	D-WP(C)/52049/2024	ADYASIDHI MISHRA	2024-12-16	Receipt Showing Serv.copy To cg not Filed.
58	D-CRLMC/37759/2024	PRANAYA KUMAR MAHARAJ	2024-12-16	.mobile Phone Numbers Of All The Signing Advocates Not Indicated

59	D-CRLMC/37771/2024	PRANAYA KUMAR MAHARAJ	2024-12-16	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
60	D-WP(C)/52055/2024	NIHAL RATH	2024-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-BLAPL/37792/2024	DURGA PRASAD S.MALLICK	2024-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Para 8 of the petition not furnished properly. 2.page no.21 not neatly legible.3.Name of the counsel not capital letter in V. nama and Vakalatnama not Signed and sealed by Jail Authority.
62	D-CRLA/37694/2024	JAGANNATH KAMILA	2024-12-16	IAs are not correctly page marked.
63	D-BLAPL/37750/2024	TARA PRASAD MOHAPATRA	2024-12-16	Name of the trial court not correct in synopsis.
64	D-CRLREV/37517/2024	PRAMOD CHANDRA SEJPADA	2024-12-16	1 .Synopsis and date chart are not page marked in index . 2 . As per index annexure -2 filed is not bail order
65	D-BLAPL/37818/2024	RAJJEET ROY	2024-12-16	G.R number not tally with cause title and FIR copy.
66	D-CMP/52072/2024	SUKANTA KUMAR NAYAK	2024-12-16	Certified Copy Of Trial Court Order Not Filed
67	D-WP(C)/51911/2024	SATYA RANJAN MULIA	2024-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-BLAPL/37791/2024	SARAT KUMAR JENA	2024-12-16	As per standing order name of the prosecutrix / informant shall not be reflected in the petition.Then S.R. will be made
69	D-CRLMC/37768/2024	MALAYA KUMAR MISHRA	2024-12-16	1. Occupation not furnished in affidavit. 2. Name of the District not mentioned on petitioner no. 2 to 6 in cause title. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
70	D-BLAPL/37746/2024	TARA PRASAD MOHAPATRA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page no. 9 not neatly legible. 2 Age of the petitioner not tally with rejection order.
71	D-CRLREV/37710/2024	BISWA KUMAR MISHRA	2024-12-16	Name of victim be not disclosed,(ii)Prayer be confined to one date only
72	D-WP(C)/52107/2024	JAGAJIBAN PRADHAN	2024-12-16	Mobile number of all the counsel in vakaltnama not furnished
73	D-BLAPL/37272/2024	AKASH BHUYAN	2024-12-16	14-NOT PROPERLY INDEXED. Page 38 not available.
74	D-RPFAM/52114/2024	LINGARAJ SARANGI	2024-12-16	May be regd. as CRLMP.
75	D-CONTC/52059/2024	ASHOK KUMAR SAHOO	2024-12-16	16-PETITION/APPEAL NOT IN TIME

				1. Period of Delay 282 DAYS 2. PAGING OF INDEX ANDSYNOPSIS BE OMITTED
76	D-WP(C)/52105/2024	CHITTA RANJAN PATTNAIK	2024-12-16	Receipt Showing Serv.copy To cg not Filed.
77	D-BLAPL/37711/2024	PRADEEP KUMAR MOHANTY	2024-12-16	Status of the person who sworn affidavit not mentioned.
78	D-CONTC/52099/2024	ADV.	2024-12-16	Code NOT INDICATED
79	D-ABLAPL/37836/2024	NIRANJAN LENKA	2024-12-16	Last line of page no. 23 not complete.
80	D-WP(C)/52018/2024	AMITAV DAS	2024-12-16	Annexure-2 is not correctly page marked.
81	D-BLAPL/37822/2024	BITAS KUMAR SWAIN	2024-12-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-WP(C)/52144/2024	PADMANAAB BHUTIA	2024-12-16	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. .Subject Code Not Furnished . 2. May be regd. as CMP.
83	D-ABLAPL/37691/2024	ASIT KUMAR JENA	2024-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioners not executed V. nama.
84	D-WP(C)/52044/2024	SUBHAM SHARMA	2024-12-16	page No.42,43 and 44 neat copy not filed.
85	D-WP(C)/52121/2024	SUSHANTA KUMAR JOSHI	2024-12-16	Logo Rs 50.00 not filed in V.NAMA
86	D-ABLAPL/37858/2024	TRILOCHAN NANDA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
87	D-ABLAPL/37880/2024	SUDEEP KUMAR SARANGI	2024-12-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
88	D-CRLMC/37719/2024	TIRTH KUMAR SAHU	2024-12-16	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs. 6.60/- to be paid.
89	D-CRLREV/37834/2024	PRATIK DASH	2024-12-16	Good ground certificate not furnished
90	D-CRLMP/37635/2024	ALOK KUMAR MOHAPATRA	2024-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-WP(C)/52164/2024	SAMARENDRA BEURA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1- annexures not attested.2- page 55,56 not legible.
92	D-CRLMP/37772/2024	SUSANTA KUMAR BARAL	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 13 and 14 NOT LEGIBLE

93	D-ABLAPL/37742/2024	IPSIT AUROBINDO ACHARYA	2024-12-16	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Index not properly page marked.
94	D-BLAPL/37847/2024	GOPAL KRISHNA NAYAK	2024-12-16	S.T case and Lower pending court not mentioned in cause title.
95	D-BLAPL/37850/2024	GOKULANANDA SAHU	2024-12-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
96	D-ABLAPL/37740/2024	JYOTIRMAYA SAHOO	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 9 and 10 not neat.
97	D-BLAPL/37780/2024	CHIRANJIB ROUT	2024-12-16	Name of pending lower court not correct in cause.
98	D-BLAPL/37862/2024	SANTOSH KUMAR MAHANTY	2024-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. seal of the Jail authority not neatly legible and age of the petitioner not reflected.
99	D-CRLMP/37787/2024	DURGA PRASANA DAS	2024-12-16	Subject Code incorrectly Mentioned
100	D-BLAPL/37868/2024	MAHES DAS	2024-12-16	Honble Court not tally with Rejection order and cause title.
101	D-CRLA/37793/2024	M.R.DASH	2024-12-16	1.. Code Indicated but not correct . 2. In synopsis year of s .t case not furnished
102	D-WP(C)/52029/2024	DIGAMBARA MISHRA	2024-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.I.A. is not correctly addressed to honorable Court. 2.Xerox attested copy of order under Annexure-9 filed, but c.copy there of not filed
103	D-WP(C)/52133/2024	RABI NARAYAN BEHERA	2024-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. subject code incorrectly mentioned in the assessment slip.2.date of order mentioned in the cause title and in synopsis seems to be wrong.3. paragraph no left blank in the declaration part of the affidavit.
104	D-RPFAM/52080/2024	JAYADEBA BEHERA	2024-12-16	date of judgment not correctly furnished in being aggrieved
105	D-WP(C)/52115/2024	NITYANANDA BEHURIA	2024-12-16	Date of annex.1 mentioned in the index and petition not tally to annex.1 as annexed.
106	D-WA/52112/2024	AMIT KUMAR SAA	2024-12-16	1. Period of Delay 300 days delay.
107	D-ABLAPL/37776/2024	SANJIB KUMAR BHANJADEO	2024-12-16	14-NOT PROPERLY INDEXED. 1.Summon issue date in annexure no.1 in index is not correctly furnished .2.Petitioners

				address in writ petition are not tally with affidavit.3. ABLAPL case no. is wrongly furnished in annexure no.4 in page no.5 under paragraph no.7 of the writ petition.5.In synopsis the T.R.no.-362/2024 is wrongly furnished as P.R.no.-362/2024.
108	D-ABLAPL/37878/2024	GYANESWAR SATPATHY	2024-12-16	As per standing order no.3 dtd. 9-7-2024 , name of the prosecutrix /Informant shall not be reflected in the petition. Then S.R. will be made.
109	D-WP(C)/52102/2024	KANANBALA ROY CHOUDHURY	2024-12-16	page no 33 not neat and legible.
110	D-WP(C)/52091/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE 11 TO BE FILED
111	D-WP(C)/52116/2024	SACHIDANANDA SAHOO	2024-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
112	D-CMAPL/52132/2024	ADV.	2024-12-16	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25 paise not paid
113	D-CMAPL/52035/2024	ADV.	2024-12-16	This may be registered as CRLMA
114	D-CMAPL/52065/2024	ADV.	2024-12-16	1. Period of Delay 82 days 2.C.copy of dismissal order not filed
115	D-WP(C)/52117/2024	DURGA PRASANA DAS	2024-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT COPY OF PAGE NO12 AND 14 TO BE FILED
116	D-BLAPL/37670/2024	SISIRA PANIGRAHI	2024-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.T case not tally with cause title and FIR copy.
117	D-WP(C)/51903/2024	KISHORE KUMAR MISHRA	2024-12-16	Provision of law not furnished.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 16-12-2024 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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